

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)

(10)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.03.2021 AT 10.30 AM

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|----------------------------------|--|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 82/7/AMR/2020 |
| NAME OF THE COMPANY | Viskha Prime Properties Constructions Ltd |
| NAME OF THE PETITIONER(S) | ASREC (India) Ltd |
| NAME OF THE RESPONDENT(S) | Visakha Prime Properties Constructions Ltd |
| UNDER SECTION | 7 OF IBC |

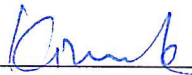
Counsel for Petitioner(s):

Ries

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

Ries

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| Avinash Reddy for | Adv | 9905875020 |  |
| A. Rajivaram. | | | |

ORDER

Counsel for the Petitioner absent. The proxy counsel for the Respondent present and submits that counsel on record for the Respondent is tested positive for Covid-19 and is in quarantine. List the matter for further consideration on 17.03.2021.

Sdt

MEMBER JUDICIAL

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